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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The average speed of Passenger carrying trains differs due to the type of service, gauge, traction, track and train. The average speed of various types of trains in Tinsukia and Lumd-ing divisions and part of Alipurduar division falling in Assam is as under:-

B.G. Msil/Express trains 41 to 54 Kmph.M.G. Mail/Express trains 25 to 36- 8 KmphPassenger trains 20 to 22 Kmph.

1414. [Transferred to the 21st Dec. 1978]

Directors in the Boards of Public Limited Companies

1415. SHRI MURASOLI MARAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleas ed to state:

- (a) whether any retired I.A.S., I.C.S, or I.A. & A.S. officers have been appointed as Directors by the Company Law Board on the Board of Directors of the Public Limited Companies during the last one year; and
- (b) if so, what ar_e the details of such appointments as on date?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). During the last one year, only Shri A. K. Mazumdar, a retired I. A. S. Officer, had been appointed as a Director on the Board of Directors of M/s. Swadeshi Cotton Mills Limited, Kanpur under Section 408 of the Companies Act, 1956.

Construction of the railway line from New Bongaigaon to Gauhati

1416. SHRI AJIT KUMAR SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the total estimated cost of construction of the broad gauge railway

line from New Bongaigaon to Gauhati; and

(b) the amount spent on tha project so far and the total amount sanctioned for the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Project Estimate based on the Final Location Survey is awaited from N. F. Railway. However, the project is expected of cost Rs. 36.00 crores.

(b). Pending the receipt of project estimates, works wirth Rs. 26.84 crores have been sanctioned. By the end of the current financial year i.e. ipto 31-3-1979, the expected expenditure on the line is Rs. 9.8 crores.

Expansion of the Namrup unit of the Hindustan Fertilizer Corporation

- 1417. SHRI AJIT KUMAR SHARMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;
- (a) whether Government decided to take up the third phase of expansion of the Namrup unit of the Hindustan Fertilizer Corporation; if so, when; and
- (b) whether it is a fact that the investment decision ha_s been unusually delayed; if so, what are the reasons for the delay?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir. It has been decided in principle that Hindustan Fertilizer Corporation would set up a fertilizer plant at Nam rup in Assam State with a capacity for the manufacture of 600 tonnes per day of ammonia and 1000 tonnes per day urea, based on gas available from the oil field of ONGC and Oil India Ltd.

(b) No, Sir. The project is being processed for the necessary investment approvals expeditiously.